

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAL BENCH, CHENNAL NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCP/390/ (IB)/2017

NAME OF THE PETITIONER(S)

: SOUTHERN ELECTRIC CORPORATION

NAME OF THE RESPONDENT(S)

: SABASH ENGINEERING (CHENNAI) PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

R. Nardhini For S. S. Rayers For petitioner

2. Naudher

## <u>ORDER</u>

Counsel for petitioner present and stated that counsel for petitioner stated that he has filed the affidavit and bank statement and other required statutory formalities to be complied as per the provisions of the IB Code, 2016. Counsel for petitioner also stated that notice has been sent to the respondent for their presence. Respondent called absent. No representation. Therefore the respondent is proceeded ex parte. Time extended at request for hearing the submissions of the petitioner. Put up on 02.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)